

[Shri Mool Chand Daga]

the State Governments and the Union territories are not taking this Act seriously. The law has since become a thing to be kept in locked shelves. The State Governments and the Union Territories have so far failed to prevent the ever-increasing cruelty to animals and birds. The municipalities, municipal corporations and other democratic bodies are not giving that much of cooperation as they are expected to give.

I would, therefore, request the Central Government, the Union Territories and other democratic bodies to implement the Prevention of Cruelty to Animals Act, 1960 and give their full cooperation to the Indian Board for the welfare of wild life in getting the Act enforced.

[English]

- (v) Need to ensure a proportionate share of power supply to Rajasthan from inter-state power projects.

SHRI VIRDHI CHANDER JAIN (Barmer): Sir, the position of electricity supply in the Rajasthan State is not satisfactory due to long and continuous outage in Unit No. 1 of Rajasthan Atomic Power Project, Kota. Unit No. 2 of Rajasthan Atomic Power Project is also not working to its optimal capacity. The State of Rajasthan is not getting its proportionate share in the electricity generated in Super Thermal Plant at Singrauli and in the Thermal Plant in Madhya Pradesh.

The schemes of Palana Lignite and Ramgarh gas-based plants are in doldrums. Due to paucity of power, the farmers and industrialists are badly hit.

It is requested that the supply of electricity of proportionate share of Rajasthan in inter-State power projects may be maintained regularly and the schemes of Palana Lignite and gas-based plant of Ramgarh may be substantially helped by the Centre.

12.22 hrs.

- (vi) Demand for a shuttle train between Kagaznagar and Secunderabad.

[MR. DEPUTY-SPEAKER *in the Chair*]

SHRI G. BHOOPATHY (Peddapalli): Siripur Kagaznagar is an important industrial centre in Telengana area and it is situated at a distance of about 400 kms from Secunderabad. In between these two places, there are a number of coal-mines and other industries at Railway Stations like Ramagundam, Godavarikani, Mancherial, Mandamerry, Ram Krishna-pur, Bellumpalli and other villages. More than one lakh workers residing in villages between Kagaznagar and Secunderabad are facing a great hardship as they do not have any local train to take them to industrial places. Hence, there is an immediate need to run a local train between Kagaznagar and Secunderabad so that workers may reach their factories. Hence, it is requested that the Government may be pleased to take immediate steps for starting a local train between Kagaznagar and Secunderabad.

- (vii) Need to restore the Trivandrum Mail

DR. S. JAGATHRAKSHAKAN (Chengalpattu): Sir, the sudden cancellation of Trivandrum Mail from October 1 has caused hardships and difficulties to the passengers. There is an urgent need for restoration of this important train which caters to a large number of travelling public of Tamil Nadu and Kerala.

- (viii) Demand for measures to increase forest area to prevent ecological disaster.

DR. P. VALLAL PERUMAN (Chidambaram): Sir, according to some noted environmentalists as also some reliable reports, there is a signal of warning that India may face an ecological disaster by the turn of this century if necessary corrective measures are not taken immediately.

It has been reported that our country is losing about 1.5 million hectares of forest wealth every year. The total forest area has been reduced by 45 per cent and about 12,000 million tonnes of fertile soil

is washed away due to floods. In summer months, more than half of the country faces acute drinking water scarcity and the position has been increasing alarmingly year after year.

Apart from this, it has been stated that the main contributing factors for this dismal situation are explosive increase in population, defective land use and cropping patterns, inefficient water management and non-judicious tapping of natural resources, etc., which ultimately lead to deterioration of environmental conditions.

I would, therefore, request the hon. Minister for Environment and Forests to take immediate action so that this explosive situation is immediately arrested and, at the same time, to increase the forest area by taking various urgent measures for this purpose.

SUPPLEMENTARY DEMANDS *FOR GRANTS (GENERAL), 1986-87.

[English]

MR. DEPUTY-SPEAKER : The House will now take up discussion and voting

on the Supplementary Demands for Grants in respect of the Budget (General) for 1986-87.

Motion moved :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the order paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1987 in respect of the following demands entered in the second column thereof :

Demand Nos. 2, 8, 9, 10, 11, 12, 16, 17, 19, 20, 21, 22, 26, 27, 28, 29, 30, 31, 32, 33, 34, 36, 40, 42, 43, 44, 45, 48, 56A, 57, 59, 61, 62, 63, 64, 66, 67, 69, 73, 74, 76, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 92, 93, 95, 96, 97, 100, 104 and 107."

Supplementary Demands for Grants (General) 1986-87 submitted to the Vote of the Lok Sabha.

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
MINISTRY OF AGRICULTURE			
2.	Agriculture	1,000	...
8.	Department of Rural Development	128,00,01,000	...
9.	Department of Fertilizers	36,00,00,000	1,01,00,000
MINISTRY OF COMMERCE			
10.	Ministry of Commerce	4,00,000	...

*Moved with the recommendation of the President.